

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-281/ND/2022
IA/350/2024

IN THE MATTER OF:

Kelvin Air Conditioning And Ventilation Systems Pvt. Ltd.**Applicant**

Vs.

M/s. Triumph Reality Pvt. Ltd.**Respondent**

SECTION

U/s 9 IBC

Order delivered on 16.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Anil Airi, Sr. Adv. with Mr. Gaurav Bahl,
Mr. Mudit Ruhella, Advs.

ORDER

No one is present on behalf of the Operational Creditor at the time of hearing of the matter. Ld. Counsel on behalf of the Corporate Debtor is present. In the interest of justice, list the matter on **07.03.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)